

**Central Administrative Tribunal
Principal Bench, New Delhi.
OA-4545/2015**

New Delhi this the 20th day of September, 2016.

**Hon'ble Sh. Raj Vir Sharma, Member (J)
Hon'ble Sh. K.N.Shrivastava, Member (A)**

1. Baboo Khan, aged 43 years,
s/o Sh. Laloo Khan
working as Power Controller
in Northern Railway, Delhi Division,
r/o T-21, 2nd Floor, Near Badi Mazid,
Badarpur, Mahroli Road, Pul Prahlad pur,
New Delhi-44.
2. Satish Kumar, aged 55 years,
s/o Sh. Mohan Lal,
working as Power Controller
in Northern Railway, Delhi Division,
r/o A/2/55, Hastal Road, Uttam Nagar,
New Delhi.
3. Dhoop Singh, aged 35 years,
s/o Sh. Ram Kishan Meena,
working as Power Controller
in Northern Railway, Delhi Division
r/o H.No. 3666, Raj Park
Shakur Basti, Delhi-34.
4. Sanjeev Mohan, aged 46 years,
s/o Sh. R.P. Mohan
working as Power Controller,
in Northern Railway, Delhi Division
r/o 174, Govind puri, Kankar Khera,
Meerut CAnnt. (UP) ... Applicants

(By Advocate : Mr. Yogesh Sharma)

Versus

1. Union of India through the General Manager,
Northern Railway, Baroda House, New Delhi.
2. The Divisional Railway Manager,
Northern Railway, Delhi Division,
State Entry Road, New Delhi.
3. The Divisional Personal Officer,
Northern Railway, Delhi Division
State Entry Road, New Delhi. .. Respondents

(By Advocate : Mr. Amit Sinha for Mr. R.N. Singh)

ORDER (ORAL)**Mr. Raj Vir Sharma, Member (J)**

Learned counsel for the respondents has stated that the impugned order dated 10.11.2015 at Annexure A/1 has been cancelled by the respondents. Therefore this OA is dismissed as having become infructuous.

(K.N. Shrivastava)
Member (A)

(Raj Vir Sharma)
Member (J)

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